

Annexure-1

Name of the Corporate Debtor: Kanoovi Foods Pvt. Ltd.	Date of Commencement of Liquidation: 13/01/2021	List of Stakeholders as on: 03.04.2021
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List of Secured Financial Creditors

(Amount in Rs.)

Sr. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					Amount of contingent claim
1	HDFC BANK LTD.	L65920 MH1994 PLC080 618	08-03-2021	147704368	147704368	Secured	100000000	YES	1. Property consisting of industrial factory land & building in survey no 333 paiki 1 and survey no 332/12 paiki near udedia road at ujadiya taluka talod dist. Sabarkantha Gujarat - 383305 comprising of land area 74373 sq ft (5900 sq mt survey no 333 paiki 1 & 1012 Sq mt survey no 332/12 paiki respectively) built up area of premises 1790sq ft (166.30 sq mt) 20296 Sq ft (1886.24 sq mt) owned by Kanoovi Foods Pvt Ltd valued at Rs 2.51 Cr. as per valuation report dt 02-12-2017. 2. Hypothecation by way of first charge on all the stocks book debts, receivables, plant & machinery , ETC, value at around 3.80 Cr. as per valuation report dt 01-Dec-2017.	100000000	60.63	N.A.	N.A.			
	TOTAL			147704368	147704368	0	100000000				60.634	0		0	0	